

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): Civil administration has been re-established in almost all areas of Subansiri and Siang Frontier Divisions; as far north as Walong in the Lohit Frontier Division and south of Sela in the Kameng Frontier Division.

**•J-PRODUCTION IN ORDNANCE FACTORIES**

440. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:

(a) what steps Government have taken to boost the defence production in the Ordnance Factories in order to meet the demands of ammunition and other necessary items; and

(b) what economy measures have been undertaken by Government to reduce the expenditure on the manufacture of non-essential items in the said Factories?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RACHURAMAIAH) : (a) All Ordnance Factories are now working multiple shifts and manpower necessary has been recruited and placed in position. Further induction of man power is now proceeding. Certain balancing plant is being added to the factories to increase their Output further. A number of new factories are also being planned for specialised items in view of the increased requirements. Certain civil firms are also being given orders for components so as to augment the Ordnance Factories production.

(b) The production of all non-essential items has been discontinued.

Transferred from the 23rd January, 1963.

**FCOMPLAINTMADE TO INSPECTORGENERAL, ANTI-CORRUPTION REGARDINGWORK GIVEN ON CONTRACT IN THE MILITARY AREA OF MORAR**

458. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether any complaint was made to the Inspector-General of Police, Anti-Corruption, New Delhi, regarding the work given on contract in the Military area of Morar in Gwalior by the Central Public Works Department and the M.E.S.

(b) whether D.S.P. or S.P. (Central) for Jabalpur inquired into the matter;

(c) if so, what was the result of the enquiry; and

(d) whether anybody was found guilty and if so, what was the punishment awarded?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) A complaint was received by the Special Police Establishment, New Delhi, regarding use by a contractor of below specification timber in buildings in the Military area in Morar (Gwalior). The contract for these works was awarded by the Military Engineering Service.

(b) The matter was investigated by the Deputy Superintendent of Police, Special Police Establishment, Jabalpur.

(c) and (d) As a result of the enquiry, the Special Police Establishment have recommended action against some MES officers and the contractor. The report of the SPE has been received recently and is under examination,

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